

and distributory systems under the major rivers in the State; and

(b) if so, the amount asked for and amount sanctioned by Central Government during 1981-82?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir.

(b) Docs not arise.

Levy Sugar to West Bengal

46. SHRI SUDHIR KUMAR GIRI:
SHRI NIREN GHOSH;

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the monthly allocation of levy sugar to West Bengal is 22000 MT against monthly requirement of 40000 MT;

(b) whether it is also a fact that the arrivals in the State have consistently fallen short of allocation; in 1980 the total arrivals were 207646 MT against total allocation of 272299 MT, leaving a huge backlog of 64653;

(c) if so, the reasons thereof; and

(d) the steps taken by the Government to improve both the allocation and despatch to meet the demand?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) With the coming into operation of partial control on sugar with effect from 17th December 1979, the monthly Statewise levy sugar quotas as obtaining during previous partial control period have been revived and accordingly, West

Bengal Government is getting a monthly levy sugar quota of 21,994 tonnes for distribution through fair price shops (in addition, small quantities for Border Security Force, Central Reserve Police Force etc. are also being allotted). West Bengal Government had asked for increase in the monthly quota of 40,000 tonnes but due to tight availability of levy sugar it has not been possible to make any increase in the quota.

(b) to (d). For the year 1980 i.e. from January to December, 1980 the total levy sugar allotted to West Bengal was 2,64,199 tonnes and as against this the arrivals in the State were 2,07,225 tonnes. Besides, Food Corporation of India was also having 17,521 tonnes of sugar in its godowns as on 31st December 1980. The shortfall in arrivals in some of the months was due to the fact that Food Corporation of India is required to move levy sugar to various destinations in West Bengal from the far off surplus State of Maharashtra and, therefore, movement difficulties are encountered on certain occasions due to constraints in the availability of adequate number of wagons. Food Corporation of India has been advised to expedite the lifting and movement of allotted levy sugar to West Bengal and the position in this regard has considerably improved. In the last three months from August to October, 1981 the total arrivals in the State were 68,122 tonnes as against levy sugar allocation of about 66,058 tonnes in the said months.

National Capital Region

47. SHRI HARISH KUMAR GAN-GAWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a Bill is proposed to be introduced to give effect to the recommendations of the high-powered board set up for the National Capital Region Plan; k

(b) whether DDA will not allot flat or auction land to any persons not ordinarily resident of Delhi for the last ten years immediately preceding the event; and

(c) the reasons for not tackling the unabated increase in the population of Delhi; and

(d) reasons for increasing the prices of land in Delhi, with details?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS
AND HOUSING (SHRI BHISHMA
NARAIN SINGH): (a) The views of
the State Governments of UP/Hary-
ana/Rajasthan & L.G. Delhi are be-
ing obtained.

(b) and (c). The information is
being collected and will be laid on
the Table of the Sabha.

(d) The price rise appears to be
due to general inflationary trends
and low availability of plots for free
purchase.

वन संरक्षण पर खर्च की गई धनराशि

48. श्री मूल चन्द डागा : क्या कृषि
मंत्री यह बताने की कृपा करेंगे कि
केन्द्र द्वारा छठी पंचवर्षीय योजना में
वनों के संरक्षण के लिए निर्धारित 1918.23
लाख रुपये की धनराशि में से अब तक प्रत्येक
राज्य में कितनी धनराशि खर्च की गई है
और यह धनराशि किन-किन कार्यों के लिए
खर्च की गई तथा इसके परिणाम निकले या
निकलने की सम्भावना है और बकाया

धनराशि को खर्च पर राज्यद्वारा किन्ने
प्रतिशत भूमि किस समय तक जंगलों में बदल
दी जाएगी ?

कृषि तथा श्राद्धोप पुनर्निर्माण मंत्रालयों
में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) :
छठी योजना के दौरान 19,18.23 लाख
रुपए के आवंटन के अन्तर्गत "वन संरक्षण"
शीर्षक के तहत केन्द्र का एक पृथक् योजना
बनाने का कोई विचार नहीं है। फिर भी,
छठी योजना अवधि (1980-85) के लिए
"वन संरक्षण" नामक राज्य प्लान योजना
हेतु 19,81,23 लाख रुपये का परिव्यय
मंजूर किया गया है। इस योजना का उद्देश्य
संरक्षण की दृष्टि से अर्थात् वनों की आगे
कटाई रोकने के लिए देश में विद्यमान वनों
का संरक्षण करना है। छठी योजना अवधि में
"वन संरक्षण" नामक योजना के उपरोक्त
स्वीकृत आवंटन में से 1980-81 के दौरान
विभिन्न राज्यों व गोवा, दमन व दीव संघ
शासित राज्य द्वारा 4,44.83 लाख रुपये
की राशि खर्च कर ली गई है। 1981-82
के दौरान इस योजना के लिए 4,57.83
लाख रुपए का परिव्यय भी मुहैया किया गया
है। वर्ष 1981-82 व 1980-85 के लिए
आवंटन सहित 1980-81 के दौरान इस
योजना के अन्तर्गत व्यय का राज्य-द्वारा ब्यौरा
संलग्न है।

चूंकि "वन संरक्षण" नामक योजना का
उद्देश्य विद्यमान वनों का संरक्षण करना है,
अतः उपरोक्त योजना के क्रियान्वयन द्वारा
देश के वन क्षेत्र में वृद्धि करने का प्रश्न ही
नहीं होता।